

**OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE SRINAGAR**

To

All Judicial Officers,  
Posted at District Headquarter,  
Srinagar.

No: 63-66/PDJS/Adm/2020

Dated: 24-04-2020

**Subject: Hearing of cases through VC.**

Sir/Madam,

Pursuant to the communication received from Registrar Computers vide no. 643/CPC/J dated 24.04.2020 regarding the subject cited above. In this connection you are requested to submit the report on daily basis regarding number of cases heard through Video Conference in soft form on email-id: **srinagar-dc@jk.gov.in** in the below given format for its onward submission to Hon'ble High Court.

S.No	Court	Date	Total Number of Cases heard through Video Conference

Yours faithfully,

Sd/-

(Abdul Rashid Malik)

Principal District & Sessions Judge  
Srinagar

**Copy to:-**

1. Registrar General, High Court of J&K, Jammu for information.
2. Principal Secretary to Hon'ble The Chief Justice High Court of J&K, Jammu for information.
3. Registrar Computers, High Court of J&K, Jammu for information.
4. Secretary to Hon'ble Mr. Justice Rajesh Bindal, Judge High Court of J&K, (Administrative Judge District Srinagar) for information of His Lordship.
5. System Officer e-Courts, Srinagar for uploading the same on official website.

Sd/-

(Chief Administrative Officer)